

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

**O A NO. 1039/2018**

IN THE MATTER OF :

Aali Vihar Vikas Manch E, F, G, H BLOCKS (Regd.) .....Applicant

Vs.

Government of NCT Delhi & Others. ....Respondents

NDOH:- 11.09.2019

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Filed by

Dr. Chandra Prakash  
Sr. Environmental Engineer  
Delhi Pollution Control Committee

Place:- Delhi

Dated:- 29.08.2019

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO. 1039/2018**

**In the matter of:**

Aali Vihar Vikas Manch E, F, G, H Blocks (Regd.) ...Applicant

Versus

Government of NCT Delhi and Others ...Respondents

**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI  
POLLUTION CONTROL COMMITTEE (DPCC) IN  
COMPLIANCE OF ORDER DATED 27.05.2019.**

**Most Respectfully Showeth:**

1. That the present Additional Status Report is being submitted in compliance of the order dated 27.05.2019 and in furtherance to the earlier two Status Reports dated 25.02.2019 and 08.05.2019 submitted before this Hon'ble Tribunal.
2. That the following actions have been taken by DPCC in coordination with SDM (Sarita Vihar) and SHO(Sarita Vihar):
  - I) All 20 illegal industrial units which were identified during joint inspection held on 27.12.2018 have been sealed by the SDM (Sarita Vihar) on 08.03.2019 & 13.04.2019 respectively.
  - II) Environmental Compensation of Rs. 2 Lacs each was imposed on the aforesaid 20 industrial units. Out of said 20 units, 14 units have deposited Environmental Compensation of Rs. 2 Lacs each with DPCC.



III) Directions were issued to SDM (Sarita Vihar) to take action against remaining 6 units to recover the Compensation amount as arrears of land revenue.

3. That soon after the submission of the Status Report dated 08.05.2019 criminal prosecution were filed on 13.05.2019 against 14 units list of which is annexed as **ANNEXURE S-1**.
4. That vide letter dated 12.06.2019 addressed to SDM (Sarita Vihar) and SHO (Sarita Vihar), DPCC in furtherance to its earlier communications addressed to the aforesaid two officers, decided to carry out a joint inspection on 14.06.2019 by a team consisting of DPCC officials, SDM (Sarita Vihar) and SHO (Sarita Vihar) for collecting the required information about remaining 6 units for filing prosecution against them.
5. That during the joint inspection carried out on 14.06.2019 by a team consisting of DPCC officials, SDM (Sarita Vihar) and SHO (Sarita Vihar). The units were identified by the officials/representatives who were part of the joint committee for inspection of said units of 27.12.2018 which marked the GPS location of the units. The joint inspection team collected the necessary details/information in respect of the remaining 06 units (Since sealed).
6. That on receiving the aforesaid information about remaining 06 units, DPCC on 16.08.2019 filed criminal prosecutions against such 06 units under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981. List of the six units is annexed hereto as **ANNEXURE S-2**.
7. That regarding recovery of Environmental Compensation recoverable from the remaining 06 units who have not deposited the Environmental Compensation, DPCC was issued recovery



certificate to SDM (Sarita Vihar) vide letter dated 12.07.2019 provided the relevant particulars six defaulting units and requested to take appropriate action for recovery of Environmental Compensation amount from them as arrears of land revenue and the same be remitted to DPCC so as to comply with the order of Hon'ble NGT dated 28.02.2019. However, no reply has been received from SDM. Hence, reminder letter for recovery certificate was issued to SDM (Sarita Vihar) on 21.08.2019 to immediately take appropriate action for recovery of the Environmental Compensation from 06 defaulting units as arrear of land revenue. True copy of the said letters addressed to SDM (Sarita Vihar) are annexed hereto as **ANNEXURE S-3.(colly)**

In view of the above, it is respectfully prayed, that the Additional Status Report may kindly be taken on record and the OA may please be disposed off.



(Dr. Chandra Prakash)  
Senior Environment Engineer

August 29, 2019

List of Units who has deposited EC of Rs 2 Lakhs each to DPCC. Prosecution under sections 24, 25, 33(A) R/W SEC. 41, 44, & 49 of the Water Act, 1974 and under section 21, 22, 31 (A) R/W SEC. 37 & 43 of the Air Act, 1981 has been filed by DPCC in the Court of Ld. ACMM (Special Acts), Tis Hazari.

S.NO	TITLE OF THE CASE	Date of filling of Complaint	NEXT DATE
1	<p>DPCC VERSUS Sunita w/o Jainender Kumar C-8, Ground Floor, Aali Vihar Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.520804, 77.306752) Accused also at: Sunita w/o Jainender Kumar 166, Aali Village New Delhi – 110076</p>	13.05.2019	14.05.2019 at 2.00 PM
2	<p>DPCC VERSUS Kavinder Kumar s/o Late Sh. Basu Dev D-66, Aali Vihar, Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.521710, 77.304535) Accused also at: Kavinder Kumar s/o Late Sh. Basu Dev r/o House No:107/108, Aali Village, Sarita Vihar New Delhi – 110076.</p>	13.05.2019	14.05.2019 at 2.00 PM
3	<p>DPCC VERSUS Ajay Kumar Chaudhary s/o Bindeshwar Chaudhary D-60/1 Khasra No.296, Aali Vihar Sarita Vihar, New Delhi – 110076 (GPS Coordinate 28.521747, 77.304959) Accused also at: Ajay Kumar Chaudhary S/o Bindeshwar Chaudhary r/o E-15, Block-E, Aali Vihar, Sarita Vihar New Delhi – 110076.</p>	13.05.2019	14.05.2019 at 2.00 PM
4	<p>DPCC VERSUS Devinder Kumar s/o Sukant Kumar D-113/1, Near Balwant Public School Block -D, Aali Vihar, Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.520939, 77.304885) Accused also at: Devinder Kumar S/o Sukant Kumar r/o House No:108/107, Aali Village, Sarita Vihar, New Delhi – 110076.</p>	13.05.2019	14.05.2019 at 2.00 PM

5	<p>DPCC VERSUS Rajesh S/o Bhim Singh F-17, Khasra No:259, Bhim Colony, Aali Vihar, Sarita Vihar, New Delhi – 110076 (GPS Coordinate 28.524442, 77.302276) Accused also at: Rajesh S/o Bhim Singh r/o House No:157, Sapera Gali, Aali Village, Sarita Vihar, New Delhi – 110076</p>	13.05.2019	14.05.2019 at 2.00 PM
6	<p>DPCC VERSUS Rajesh S/o Bhim Singh F-17, Khasra No:270, Bhim Colony, Aali Vihar, Sarita Vihar, New Delhi – 110076 (GPS Coordinate 28.521013, 77.305221) Accused also at: Rajesh S/o Bhim Singh r/o House No:157, Sapera Gali, Aali Village, Sarita Vihar, New Delhi – 110076</p>	13.05.2019	14.05.2019 at 2.00 PM
7	<p>DPCC VERSUS Rajesh S/o Bhim Singh F-17, Khasra No:270, Bhim Colony, Aali Vihar, Sarita Vihar, New Delhi – 110076 (GPS Coordinate 28.524368, 77.302542) Accused also at: Rajesh S/o Bhim Singh r/o House No:157, Sapera Gali, Aali Village, Sarita Vihar, New Delhi – 110076</p>	13.05.2019	14.05.2019 at 2.00 PM
8	<p>DPCC VERSUS Sangeeta w/o Shri Ramkesh D-209, Near Balwant Public School D-Block, Aali Vihar, New Delhi – 110076 Also at Sangeeta w/o Shri Ramkesh R/O 108/107, Aali Vihar, New Delhi – 110076. (GPS coordinates 28.521172, 77.304595)</p>	13.05.2019	20.05.2019
9	<p>DPCC VERSUS Ajit Baisoya s/o Shri Bhoop Singh D-218, Near Balwant Public School D-Block, Aali Vihar, New Delhi – 110076 Also at Ajit Baisoya s/o Shri Bhoop Singh R/O E-66 Shera Mohalla, Garhi, New Delhi – 110065. (GPS Coordinate 28.520868,77,40,4644)</p>	13.05.2019	20.05.2019

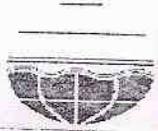
10	DPCC VERSUS Asha Devi w/o Shri Nitin D-62, Lallu Colony, Aali Vihar, Sarita Vihar New Delhi – 110076 Also at Asha Devi w/o Shri Nitin D-150, Block D, Aali Vihar, Sarita Vihar, New Delhi-110076, (GPS Coordinate 28.521812,77,304562)	13.05.2019	20.05.2019
11	DPCC VERSUS Fere Ram alias Pheere Ram s/o Shri Jai Pal D-63/2, Lallu Colony, Aali Vihar, Sarita Vihar New Delhi – 110076. Also at Fere Ram alias Pheere Ram s/o Shri Jai Pal R/O House No.35, Village-Lotki Dharampur Gujjar, Tehsil Sohna, Gurgoan Haryana. (GPS Coordinate 28.521713,77,304803)	13.05.2019	20.05.2019
12	DPCC VERSUS Mohit Singh Bhadana,S/o Ram Karan D-216, Near Balwant Public School D-Block, Aali Vihar, New Delhi – 110076 Also at Mohit Singh Bhadana R/O, WZ-24-A Nagli Jaliu Janak Puri New Delhi – 110058 (GPS Coordinate 28.521274,77,305003)	13.05.2019	20.05.2019
13	DPCC VERSUS Kavinder Kumar S/o Shri Vasudev D-216, Block-D, Aali Vihar, Sarita Vihar New Delhi – 110076 at 108/107, Aali Vihar, Sarita Vihar, New Delhi - 110076. (GPS Coordinate 28.521540, 77,304500)	13.05.2019	20.05.2019
14	DPCC VERSUS Nitin Kumar s/o Vasudev D-110, Lallu Colony, Aali Vihar, Sarita Vihar New Delhi – 110076 Also at Nitin Kumar s/o Vasudev D-150, Aali Vihar, Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.521715,77,305013)	13.05.2019	20.05.2019

List of units who have not deposited EC of Rs 2 Lakhs each to DPCC. Prosecution under sections 24, 25, R/W SEC. 41, 44 & 49 of the Water Act, 1974 and under section 21, 22, 31 (A) R/W SEC. 37 & 43 of the Air Act, 1981 has been filed by DPCC in the court of Ld. ACMM (Special Acts), Tis Hazari.

S.No.	Title of the Case	Date of filing of Complaint	NEXT DATE
1	<p>DPCC VERSUS Ajay Kumar Chaudhary s/o Bindeshwar Chaudhary, D-60, Khasra No.296 Aali Vihar, Lallu Colony, New Delhi – 110076 (GPS Coordinate 28.521740, 77.304900) Accused also at: Ajay Kumar Chaudhary s/o Bindeshwar Chaudhary r/o E-15, Block-E, Aali Vihar, New Delhi – 110076</p>	16.08.2019	04.10.2019
2	<p>DPCC VERSUS Sh. Rajesh Kumar S/o Ram Murat F-17 Bhim Colony, Kh. No- 270, Aali Vihar Sarita Vihar ,New Delhi -110076 (GPS Coordinate 28.521103, 77. 305283) Accused Also at :- Sh. Rajesh kumar S/o Ram Murat F-61, Block-F Aali Vihar, Delhi – 110076. 2. Rajesh s/o Bhim Singh Nagar, F-17 Bhim Colony, Kh. No- 270, Aali Vihar, Sarita Vihar, New Delhi -110076 (GPS Coordinate 28.521103, 77.305283) Accused also at: Rajesh s/o Bhim Singh Nagar, R/o, House No:157, Sapera Gali Aali Village, Sarita Vihar, New Delhi – 110076.</p>	16.08.2019	04.10.2019
3	<p>DPCC VERSUS Asha Devi (Unit-2) D-62, Lallu Colony, Aali Vihar, Sarita Vihar New Delhi – 110076 Also at Asha Devi D-150, Block-DAali Vihar, Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.525033, 77.302239)</p>	16.08.2019	04.10.2019

<p>4</p>	<p>LPCC VERSUS  M/S Taj Mohammad s/o Noor Mohammad  House No:3, Ground Floor, Jagdamba Colony  Aali Vihar, Sarita Vihar, New Delhi – 110076  (GPS Coordinate 28.520091, 77.304994)  Accused also at:  Taj Mohammad s/o Noor Mohammad  House No:181, Gali No:-6B Methapur  Main Methapur Extension, New Delhi – 110044  Accused also at:  Taj Mohammad s/o Noor Mohammad  Meja Road, Village Jarar; Post Lotadh  PS: Meja , Meja Road, Allahabad UP – 212303  2. Gyan Chand s/o Late Jagmal Singh  House No:3, Ground Floor, Jagdamba Colony  Aali Vihar, Sarita Vihar, New Delhi – 110076  (GPS Coordinate 28.520091, 77.304994)  Accused also at:  Gyan Chand s/o Late Jagmal Singh  H No: 56, Aali Gaon  New Delhi – 110076</p>	<p>16.08.2019</p>	<p>04.10.2019</p>
<p>5</p>	<p>DPCC VERSUS  Pradeep Paswan @ Pradeep Kumar  s/o Ram Sanjay, House No:3, Ground Floor  Jagdamba Colony, Aali Vihar, Sarita Vihar  New Delhi – 110076  (GPS Coordinate 28.520875, 77.305610)  Accused also at:  Pradeep Paswan @ Pradeep Kumar  s/o Ram Sanjay, 144, New Priyanka Camp  Madanpur Khadar, New Delhi  2. Gyan Chand s/o Late Jagmal Singh  House No:3, Ground Floor  Jagdamba Colony, Aali Vihar, Sarita Vihar  New Delhi – 110076  (GPS Coordinate 28.520875, 77.305610)  Accused also at:  Gyan Chand s/o Late Jagmal Singh  H No:56, Aali Gaon, New Delhi – 110076</p>	<p>16.08.2019</p>	<p>04.10.2019</p>

6	LPCC Versus M/S Kavinder Kumar (Unit-II) s/o Late Sh. Vasudev D-216, Block-D, Aali Vihar, Sarita Vihar New Delhi – 110076 (GPS Coordinate 28.521281, 77.305959) Accused also at: Kavinder Kumar s/o Late Sh. Vasudev r/o House No:108/107 Aali Village, Sarita Vihar New Delhi – 110076	16.08.2019	04.10.2019
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**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)**  
4<sup>th</sup>, 5<sup>th</sup> & 6<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  
visit us at : <http://dpcc.delhigovt.nic.in>

F. No. DPCC/CMC-II/2018/NGT/OA No. 1039/2018 / 6381

Dated: 12-7-19

To,

The Sub-Divisional Magistrate (Sarita Vihar)  
Old Gargi College Building,  
Lajpat Nagar-IV, New Delhi-110024

Annexure-S-3 (colly)

**Subject: - Recovery Certificate of DPCC toward Recovery of Environmental Compensation, as arrears of land revenue in 06 defaulter units in the matter of OA No. 1039/2018, Aali Vihar Vikas Manch E, F, G, H Block (Regd.) Vs State (Govt. of NCT) Delhi & Ors regarding dyeing units located at Bhim Colony, Aali Vihar and Sarita Vihar, New Delhi.**

Please refer to the Direction dated 06.05.2019 u/s 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974, as amended to date, wherein you were directed to take appropriate action for recovery of Rs. 2,00,000 (Two lakhs rupees) each from 6 defaulting units as an arrears of land revenue, so as to comply with the orders of Hon'ble NGT dated 28.02.2019.

A reply was received on 10.05.2019 from the office of SDM (Sarita Vihar) w.r.t. above said direction dated 06.05.2019, wherein you have requested to provide the list i.e. names and addresses of 06 defaulting units (who have not submitted Environmental Compensation).

Now therefore, as requested, the desired list containing name and addresses of 06 defaulter units is enclosed here with. You are once again requested to take appropriate action for recovery of Rs. 2,00,000 (Two lakhs rupees) each from 6 defaulting unit as arrears of land revenue, and the same may be remitted to DPCC so as to comply with the orders of Hon'ble NGT dated 28.02.2019.

This is being issued as per the approval by the Competent Authority.

  
(Dr. ChandraPrakash)  
Incharge, CMC-II,  
Delhi Pollution Control Committee

Enclosure- as above

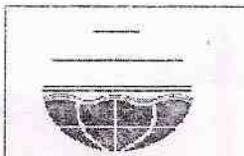
a/c

List of 06 Defaulting units with names and addresses

11

S. No.	Name & Address of the unit
1	M/s Asha Devi (Unit-2), D-62, Lallu Colony, Aali Vihar, Sarita Vihar, New Delhi- 110076
2	Taj Mohammad S/o Noor Mohammad, H. No. 3, Ground Floor, Jagdamba Colony, Aali Vihar, Sarita Vihar, New Delhi - 110076
3	Sh. Pradeep Paswan S/o , Ram Sanjay H. No. 3, Ground floor, Jagdamba Colony, Aali Vihar, Sarita Vihar, New Delhi- 76
4	M/s Kavinder Kumar (Unit -II), D-216, Block D, Aali Vihar, Sarita Vihar, New Delhi-76
5	Sh. Rajesh Kumar S/o Ram Murat, F-17, Bhim Colony, Kh.No.270. Aali Vihar, Sarita Vihar, New Delhi-110076
6	M/s Ajay Kumar Choudhary, D-60, Kh. No. 296, Block-D, Aali Vihar, Lallu Colony, New Delhi

*Amk*



**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)**  
**4<sup>th</sup>, 5<sup>th</sup> & 6<sup>th</sup> FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6**  
visit us at : <http://dpcc.delhigovt.nic.in>

**REMINDER LETTER**

F. No. DPCC/CMC-II/2018/NGT/OA No. 1039/2018

6880

Dated: 21-8-19

To,

The Sub-Divisional Magistrate (Sarita Vihar)  
Old Gargi College Building,  
Lajpat Nagar-IV, New Delhi-110024

**Subject: - Reminder Letter for Recovery Certificate of DPCC toward Recovery of Environmental Compensation, as arrears of land revenue in 06 defaulter units in the matter of OA No. 1039/2018, Aali Vihar Vikas Manch E, F, G, H Block (Regd.) Vs State (Govt. of NCT) Delhi & Ors regarding dyeing units located at Bhim Colony, Aali Vihar and Sarita Vihar, New Delhi.**

Please refer to the Direction dated 06.05.2019 u/s 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974, as amended to date, wherein you were directed to take appropriate action for recovery of Rs. 2,00,000 (Rupees Two Lakhs rupees) each from 6 defaulting units as an arrears of land revenue, so as to comply with the orders of Hon'ble NGT dated 28.02.2019.

A reply was received on 10.05.2019 from the office of SDM (Sarita Vihar) w.r.t. above said direction dated 06.05.2019, wherein you have requested to provide the list i.e. names and addresses of 06 defaulting units (who have not submitted Environmental Compensation).

And a letter was issued to you vide letter F.No. DPCC/CMC-II/2018/6381 dated 12.07.2019 along with list containing name and addresses of 06 defaulter units for taking appropriate action for recovery of Rs. 2,00,000 (Two lakhs rupees) each from 6 defaulting unit as arrears of land revenue, and the same may be remitted to DPCC so as to comply with the orders of Hon'ble NGT dated 28.02.2019.

However, no reply has been received from your office w.r.t letter dated 12.07.2019. Now, therefore you are once again requested to immediately take appropriate action for recovery of Rs. 2,00,000 (Two lakhs rupees) each from 6 defaulting unit as arrears of land revenue, and the same may be remitted to DPCC so as to comply with the orders of Hon'ble NGT dated 28.02.2019.

  
(Dr. ChandraPrakash)  
Incharge, CMC-II,  
Delhi Pollution Control Committee

Enclosure- Copy of letter dated 12.07.2019

all